

THE HIGH COURT OF MANIPUR AT IMPHAL

N O T I F I C A T I O N

Imphal, the 19th March, 2016

NO. HCM/A-03/2015-Estt(SJ)/PT./ The following candidate is declared qualified, pursuant to Advertisement Number HCM/A-03/2015-Estt.(SJ)/PT/ 20692-98 dated 1st March, 2016 and recommended for appointment to the post of "Chowkidar" in the Court of District & Sessions Judge, Churachandpur.

The candidates and interested persons may visit the Official website <http://hcmimphal.nic.in> or Notice Board of this Registry.

| Sl. No. | Roll No. | Name and Particulars |
|---------|----------|--|
| 1. | 0008-CKD | Shri. Nehmang Haokip, S/o Jangthang Haokip of B Vengnom Village, Churachandpur District, Manipur. |

He is informed to collect Offer Form for the above post from the Office of the District & Sessions Judge, Churachandpur during office hours on or before **22nd March, 2016.**

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR,
i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt.No. HCM/A-03/2015-Estt(SJ)/PT./22751-70 Imphal, the 19th March, 2016
Copy to:

1. The Secretary (Law), Government of Manipur.
2. The District & Sessions Judge (Thoubal/ Imphal West/Imphal East/Bishnupur/ Ukhrul/Senapati).
3. The District & Sessions Judge, Churachandpur
 - She is requested to complete the process of appointment of the above recommended candidate on or before **31st March, 2016**
4. The Presiding Officer Revenue/MACT, Manipur
5. The Judge Special Court (ND&PS), Manipur
6. The Judge, Family Court, Manipur
7. The Registrar, Vigilance, High Court of Manipur.
8. The Registrar (Admn./PM&P), High Court of Manipur.
9. The Central Project Coordinator.
 - He is requested to upload this Notification in the Official website of this Registry

10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice R.R. Prasad, Judge, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice S. Serto, Judge, High Court of Manipur.
15. The Director, Information and Public Relations, Imphal
 - With one spare copy for favour of wide publicity as News Item.
16. The Director, Door Darshan Kendra, Imphal
 - For favour of broadcasting as News Item.
17. The Assistant News Editor, AIR, Imphal
 - For favour of broadcasting as News Item.
18. The Editor: ISTV Network/Impact TV, Imphal
 - For favour of broadcasting as News Item.
19. **Shri. Nehmang Haokip**, S/o Jangthang Haokip of B Vengnom Village, Churachandpur District, Manipur.
20. Notice Board/Guard File/Concerned File.


REGISTRAR,
i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR
